

**Distribution of Indigenous Wheat in Delhi**

\*1379. Shri Kanwar Lal Gupta: Will the Minister of Food and Agriculture be pleased to state.

(a) whether it is a fact that Government propose to supply indigenous wheat in the Capital from the 1st August, 1987;

(b) if so, the sale price thereof,

(c) whether Government have made satisfactory arrangements for the continuous supply of indigenous wheat for the whole year,

(d) whether it is a fact that the Central Government did not permit the Delhi Administration to purchase wheat directly from the Punjab Government, and

(e) whether it is also a fact that the Delhi Administration has permitted the free import of wheat from the rural areas around the Capital?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Indigenous wheat will be issued in the Capital from 28th July, 1987

(b) The selling prices for consumers are 98 paise per kilogram for Dara variety and one Rupee three paise for superior variety

(c) Indigenous wheat for distribution in Delhi is obtained from the Punjab and consistent with the requirements of other areas, allotment is made for Delhi from this source. It may not be possible to ensure supply of indigenous wheat throughout the year

(d) No such proposal was received from the Delhi Administration

(e) The Administration has permitted the import of locally produced wheat from the non-rationed area of the Union Territory of Delhi into the rationed area only against surrender of corresponding wheat quota on the ration cards.

**Decontrol of Sugar**

\*1380. Shri Parthasarathy:  
Shri Yashpal Singh:  
Shri M. L. Sondhi:  
Shri George Fernandes.  
Shri Madhu Limaye:  
Shri A. Sreedharan:  
Shri J. H. Patel:  
Shri Mzrandi:  
Shri Jyotirmoy Basu:  
Shri E. K. Nayanar:  
Shri N. R. Patil:  
Shri K. Ramani:  
Shri Mohammad Ismail:  
Shri Jagannath Rao Joshi:  
Shri Raghuvir Singh Shastri  
Shri D. S. Patil:  
Shri Sonavane:  
Shri B. R. Kavade:  
Shri Tukā Ram Gavit:  
Shri Kanwar Lal Gupta.

Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government have decided to de-control sugar and also to pay increased price on sugarcane with 95 recovery?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): No, Sir. The matter is still under consideration

**Development of Fishing Industry in Gujarat**

6562. Shri Narendra Singh Mahida: Will the Minister of Food and Agriculture be pleased to state

(a) whether Government have any plan under consideration for the development of Fishing Industry in Gujarat;

(b) if so, the details thereof,

(c) the total amount allocated for the development of fisheries in the Fourth Five Year Plan, and

(d) the amount allotted to Gujarat for the Fourth Plan period?